

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 19th April, 2023

HC.VII-17/2023/3357/A. Shri Pranjal Das, Special Judge, CBI & NIA, Assam, Chandmari, Guwahati is transferred and posted as District & Sessions Judge, Jorhat, vice Shri Mridul Kumar Kalita, elevated as Additional Judge, Gauhati High Court, Guwahati.

Shri Das will hand over charge of his Court and Office to the Special Judge, CBI, Assam, Addl. Court No. 1, Chandmari, Guwahati and proceed to join his new assignment immediately.

HC.VII-17/2023/3358/A. Shri Sanjeev Kumar Sharma, District & Sessions Judge, Kokrajhar is transferred and posted as Special Judge, CBI & NIA, Assam, Chandmari, Guwahati vice Shri Pranjal Das transferred.

Shri Sharma will hand over charge of his Court and office to the Addl. District & Sessions Judge, Kokrajhar and proceed to join his new assignment immediately.

HC.VII-17/2023/3359/A. In partial modification to this Registry's earlier Notification No. HC.VII-17/2023/2018 dated 10th March, 2023, Smti Nirmali Talukdar, Principal Judge, Family Court. No-III Kamrup(M), Guwahati is transferred and posted as the District & Sessions Judge, Kokrajhar vice Shri Sanjeev Kumar Sharma transferred.

Smti Talukdar will hand over charge of her Court and office to the Principal Judge, Family Court. No-I Kamrup(M), Guwahati and proceed to join her new assignment immediately.

HC.VII-17/2023/3360/A In partial modification to this Registry's earlier Notification No. HC.VII-17/2023/2024/ dated 10th March, 2023, Shri Biprajit Roy, Addl. District & Sessions Judge, Dhubri, is transferred and posted as the Member, MACT, Dhubri vice Smti Bijay Lashmi Boruah transferred.

Shri Roy will hand over charge of his Court and office to the District & Sessions Judge, Dhubri and proceed to join his new assignment immediately.

HC.VII-17/2023/3361/A Shri Kaushik Hazarika, Addl. District & Sessions Judge, Baksa, Mushalpur is transferred and posted as the Member, MACT, Nagaon vice Shri Roushan Lal transferred.

Shri Hazarika will hand over charge of his Court and office to the District & Sessions Judge, Baksa, Mushalpur and proceed to join his new assignment immediately.

HC.VII-17/2023/3362/A Smti Ayushree Shravan, Under Secretary, Assam State Legal Services Authority is transferred and posted as Munsiff No. 1, Jorhat vice Smti Pragyashree Chetia transferred.

Smti Shravan will hand over charge of her Court and office to the Member Secretary, Assam State Legal Services Authority and proceed to join her new assignment immediately.

HC.VII-17/2023/3363/A Smti Pragyashree Chetia, Munsiff No. 1, Jorhat is transferred and posted as Munsiff No. 2 vice Shri Bhaskar Das transferred.

Smti Chetia will hand over charge of her Court and office to the Addl. District & Sessions Judge, Jorhat and proceed to join her new assignment immediately.

HC.VII-17/2023/3364/A. The following Officers of the Assam Judicial Service are not entitled to Travelling Allowances in the spirit of SR 241 in Division XII of the Fundamental Rules and Subsidiary Rules as per Clause -9 of the Transfer Policy for the Judicial Officers of Assam, issued on 17.12.2021:-

1. Shri Biprajit Roy
2. Smti Ayushree Shravan

HC.VII-17/2023/3365/A. The joining period of the Chain of Officers connected with this transfer order has been extended accordingly.

By Order,
Sd/- Roman Baruah.

REGISTRAR (VIGILANCE)

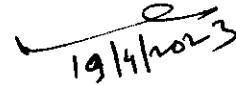
Memo No. HC.VII-17/2023 / 3366-3390 /A. Dated 19.04.2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, _____
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
7. The Special Judge, CBI & NIA, Assam, Guwahati.
8. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
9. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
10. Shri Pranjal Das, Special Judge, CBI & NIA, Assam, Chandmari, Guwahati.
11. Shri Sanjeev Kumar Sharma, District & Sessions Judge, Kokrajhar.
12. Smti Nirmali Talukdar, Principal Judge, Family Court. No-III Kamrup(M), Guwahati.
13. Shri Biprajit Roy, Addl. District & Sessions Judge, Dhubri.



14. Shri Kaushik Hazarika, Addl. District & Sessions Judge, Baksa, Mushalpur.
15. Smti Ayushree Shraavan, Under Secretary, Assam State Legal Services Authority.
16. Smti Pragyashree Chetia, Munsiff No. 1, Jorhat.
17. The Chief Judicial Magistrate, _____
18. The Additional Chief Judicial Magistrate, Tinsukia.
19. The Joint Registrar (_____), Gauhati High Court, Guwahati.
20. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
21. The Private Secretary to Hon'ble Mr. Justice / Mrs. Justice _____
Gauhati High Court, Guwahati.
22. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
23. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
24. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
25. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


19/4/2023

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI